NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

CA No.128/252/HDB/2018
Viswa Avenues Private Limited
Viswa Avenues Private Limited
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Λ Λ	Coursel to	9742239039	Willed
V. Wercets Ram losdey	Applicat		
	Tropicas		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	+		

ORDER

Heard Mr.Venkatarami Reddy Learned counsel for the Petitioner. Issue notice to the RoC, and the RoC is directed to submit his report within 3 weeks. Post the case on 06^{th} April 2018.

Member (T)

Member (J)

Ramu